

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.128 IA/749(AHM)2021 in
CP(IB) 247 of 2020

Order under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Surya Exim Ltd

.....Applicant

.....Respondent

Order delivered on ..07/06/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navin Pahwa, Sr. Counsel
For the Respondent : Ms. Khyati Punjabi, Advocate, Mr. Dhruvil Merchant,
Advocate

ORDER

Learned counsel for the Respondent seeks some time to file reply. It is to be filed within two weeks.

Matter stands adjourned to 02.08.2022.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

MADAN B GOSAVI
MEMBER (JUDICIAL)

sapna